

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-364/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.07.2018**

NAME OF THE PARTIES: DeTales Marketing & Communication

v/s.

Juhu Hotel Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

12. C.P. (IB)-364/(MB/2018)

The counsel for the petitioner present. Mr. K. D. Shukla,
Advocate undertakes to file Vakalatnama on behalf of the
Corporate Debtor. At request, list this matter on 24.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

/PS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)